

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
(DEPARTMENT OF POWER)  
DELHI SECRETARIAT 8<sup>TH</sup> LEVEL, B-WING,  
I.P.ESTATE NEW DELHI – 110002

No.F.14(130)/ V.S.2025/Power/ 1346-1348

Dated: 20/3/2025

To

The Dy. Secretary (Legislation),  
Question Branch,  
Delhi Vidhan Sabha,  
Old Secretariat, Delhi – 110054

Sub: UnStarred Question No.41

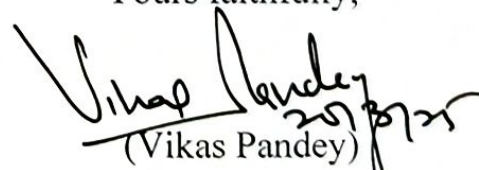
Sir,

Please find enclosed copy of reply of the UnStarred Question No.41 for 24.03.2025 (100 Copies each along with a data in PDF File Format in pen drive) for your kind information and further necessary action at your end please.

This issues with the approval of the Hon'ble Minister (Power).

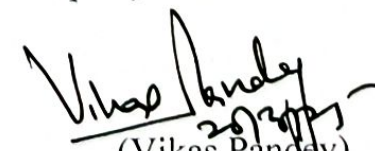
Encl. As above

Yours faithfully,

  
(Vikas Pandey)  
Dy. Secretary (Power)

Copy to:-

1. The Director, Directorate of Information and Publicity Department, Delhi Vidhan Sabha, Old Secretariat, Delhi - 110054 (150 Copies)
2. The OSD to Minister of Power, GNCTD

  
(Vikas Pandey)  
Dy. Secretary (Power)

विभाग का नाम :- ऊर्जा विभाग  
विभाग का पता :- आठवां तल, बी विंग, दिल्ली सचिवालय

अतारांकित प्रश्न संख्या-41  
दिनांक :-24.03.2025

प्रश्नकर्ता श्री सुरेन्द्र कुमार

क्या माननीय ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

प्रश्न		उत्तर				
क)	आईपीजीसीएल, पीपीसीएल, व डीटीएल का कितना भुगतान बीएसईएस पर शेष है ;	आईपीजीसीएल, पीपीसीएल व डीटीएल के बीएसईएस पर शेष भुगतान का वर्ष 2015 से 2025 तक विवरण निम्ननुसार है : (करोड़ रुपये में)				
		डिस्कॉम	आईपीजीसीएल	पीपीसीएल	डीटीएल	कुल
		बीआरपीएल	3471.32	8912.77	2900.13	15284.22
		बीवाईपीएल	2014.36	7863.23	2164.44	12042.03
		कुल	5485.68	16776.00	5064.57	27326.25
ख)	आईपीजीसीएल, पीपीसीएल, व डीटीएल को समय पर भुगतान सुनिश्चित करने के लिए दिनांक 20.02.2025 के बाद से क्या कदम उठाए गए हैं; और	आईपीजीसीएल, पीपीसीएल व डीटीएल को भुगतान सुनिश्चित करने के संबंध में मामला माननीय सर्वोच्च न्यायालय में विचाराधीन है। सर्वोच्च न्यायालय दिनांक 20.02.2025 के आदेश की प्रति संलग्न है (संलग्नक 'क')				
ग)	माननीय सर्वोच्च न्यायालय में चल रहे केस के सिलसिले में 20.02.2025 के बाद से क्या कोई निवेदन दिया गया है यदि हाँ, तो क्या ?	माननीय सर्वोच्च न्यायालय में आईपीजीसीएल, पीपीसीएल व डीटीएल के द्वारा जबाब दे दिया गया है जोकि माननीय सर्वोच्च न्यायालय में विचाराधीन है।				

सूचना सक्षम प्राधिकारी से अनुमोदित है।



(विकास पाण्डे)  
उप सचिव (ऊर्जा)

**VIKAS PANDEY**  
Dy. Secretary  
Department of Power  
Govt. of NCT of Delhi  
Delhi Secretariat, New Delhi-02

41 'on'

1

ITEM NO.301

COURT NO.11

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4906/2015

BSES RAJDHANI POWER LTD.

Appellant(s)

VERSUS

DELHI ELECTRICITY REGULATORY, COMMISSION

Respondent(s)

[ PART HEARD BY : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
AND HON'BLE MR. JUSTICE SANDEEP MEHTA ]

IA No. 1/2015 - additional documents  
IA No. 10595/2022 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 137927/2023 - INTERLOCUTARY APPLICATION  
IA No. 10593/2022 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

WITH

W.P.(C) No. 104/2014 (X)  
IA No. 145037/2022 - APPROPRIATE ORDERS/DIRECTIONS

C.A. No. 4013/2014 (XVII)  
IA No. 1/2014 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

C.A. No. 4010/2014 (XVII)  
IA No. 1/2014 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

W.P.(C) No. 1005/2021 (X)  
IA No. 164759/2022 - APPROPRIATE ORDERS/DIRECTIONS

W.P.(C) No. 105/2014 (X)  
IA No. 145051/2022 - APPROPRIATE ORDERS/DIRECTIONS

Signature Not Verified : 20-02-2025 These matters were called on for hearing today.

Digitally signed by  
INDU MARWAH  
Date: 2025.02.21  
18:30:29 IST  
Reason:

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE SANDEEP MEHTA

VIKAS PANDEY  
Dy. Secretary  
Department of Power  
Govt. of NCT of Delhi  
Delhi Secretariat, New Delhi-02

Vikas Pandey

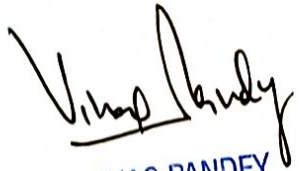


UPON hearing the counsel the Court made the following  
O R D E R

1. Heard the learned counsel for the parties.
2. Judgment on the issue relating to creation and continuation of the Regulatory Asset by Electricity Regulatory Commission is reserved.
3. Written submissions, if any, shall be filed within two weeks from today.

(INDU MARWAH)  
AR-CUM-PS

(VINOD KUMAR)  
COURT MASTER (NSH)

  
VIKAS PANDEY  
Dy. Secretary  
Department of Power  
Govt. of NCT of Delhi  
District Secretariat, New Delhi-02